

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. MA 135/2015 MA 433/2018 in C.P. 32/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Suyash Traders
V/s
Maneklal Enterprises Pvt. Ltd.

Section: 58, 59 and 398- 398 of Companies Act, 2013

ORDER

Counsel, Anosh Sequeira a/w Mansi Shah appeared for the Petitioner through VC and PCA, Ankit Pitti appeared for the Respondent through VC. It has been pointed out that pleadings in the present matters are complete. List this matter on **01.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)